

12.05 hrs.

[Translation]

STATEMENT RE: MINIMUM SUPPORT
PRICE FOR RAW JUTE AND RAW COT-
TON FOR 1989-90 SEASON

THE MINISTER OF AGRICULTURE
(SHRI BHAJAN LAL): Sir, the Government
have fixed the minimum support prices for
raw jute and raw cotton for 1989-90 season.

The basic variety for fixation of mini-
mum support price for raw jute has been
changed from W-5 to TD-5 grade, the early
sown olitorious jute, in Assam because of
the wider adoption of TD-5 grade.

The minimum support price for basic
variety i.e. TD-5 grade of raw jute in Assam
for the 1989-90 season has been fixed at Rs.
280/- per quintal, which is Rs. 17.50 per
quintal higher than the corresponding sup-
port price in the previous season.

It has also been decided to increase the
price differential between TD-5 and W-5
grades of raw jute to Rs. 15/- per quintal as
against Rs. 12.50 per quintal in the previous
season. As a result, the minimum support
price for W-5 grade in Assam for the 1989-90
season works out to Rs. 265/- per quintal as
against Rs. 250/- per quintal for 1988-89
season.

The corresponding prices for other
grades of capsularis and olitorious jute will
be fixed by the Jute Commissioner in the
light of normal market price differentials.

The Jute Corporation of India will as
usual undertake price support operations in
case the prices tend to fall below the mini-
mum support prices. It has also been de-
cided that the Jute Corporation of India
should carefully rationalise the releases of
stocks of raw jute held by it in order to meet

the exigencies of a possible rise in the prices
in the lean period.

The minimum support price for raw
cotton of fair average quality for H-4 variety
in the long and superior long cotton for 1989-
90 season shall be Rs. 650/- per quintal
giving an increase of Rs. 50/- per quintal
over the minimum support price fixed for
1988-89 season. The minimum support
price for raw cotton of fair average quality for
F-414/H-777 variety shall be Rs. 540/- per
quintal. This price is higher by Rs. 40/- per
quintal over the corresponding price of the
previous season. The minimum support
prices for varieties other than H-4 and F-414/
H-777 will be fixed by the Textile Commis-
sioner on the basis of the normal price differ-
entials.

The Cotton Corporation of India will
undertake price support operations in case
market prices of raw cotton tend to fall below
the level of minimum support prices fixed by
the Government.

I am confident the incentives offered by
the Government in terms of substantial in-
creases in the minimum support prices will
enthuse farmers to achieve further in-
creases in production and productivity of jute
and cotton.

12.07 hrs.

[English]

ELECTIONS TO COMMITTEES

(i) Estimates Committee

SHRI ASUTOSH LAW(Dum Dum): I
beg to move:

" That the members of this House do
proceed to elect in the manner required

[Sh. Asutosh Law]

by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1989."

MR. SPEAKER: The question is:

" That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1989."

The motion was adopted.

(ii) Public Accounts Committee

SHRI Y.S. MAHAJAN (Jalgaon): I beg to move:

" That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1989."

MR. SPEAKER: The question is:

" That the members of this House do proceed to elect in the manner required by Sub-rule (1) of Rule 309 of the Rules of procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Ac-

counts for the term beginning on the 1st May, 1989."

The motion was adopted.

PUBLIC ACCOUNTS COMMITTEE

[English]

Recommendation to Rajya Sabha to nominate Members

SHRI Y.S. MAHAJAN (Jalgaon): I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1989 and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER: The Question is:

" That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1989 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted
